(y)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA-2288/2001 MA-1920/2001

New Delhi this the 13th day of November, 2001.

- 1. Sh. Om Prakash,
 S/o Sh. Balbir Singh,
 Working as Enquiry Clerk,
 in President's Estate Division,
 Electric Sub Division II,CPWD
 New Delhi.
- 2. Sh. Brij Lal, S/o Sh. Chiranjee Lal, Working as Store Keeper/ Enquiry Clerk in President's Estate, Sub Division II AC Workshop, CPWD, Rastrapati Bhawan, New Delhi.Applicants

(through Sh. S.M. Garg, Advocate)

Versus

- CPWD through its Director General (Works), Nirman Bhawan, New Delhi.
- The Executive Engineer, President's Estate, Electric Division, CPWD, Rastrapati Bhawan, New Delhi.

....Respondents

(Present : None)

ORDER (ORAL) Hon'ble Sh. S.R. Adige, VC(A)

Applicants' counsel prays for and is granted to withdraw the OA. Accordingly, OA-2288/2001 is dismissed as withdrawn.

A. Vedavahi

(Dr. A. Vedavalli)
M(J)

Andong_ (S.R. Adige) VC(A)